

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2871
ANSWERED ON 08.08.2024**

PROVISION OF ELECTRICITY TO EVERY HOUSEHOLD

†2871 SMT. DELKAR KALABEN MOHANBHAI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is making efforts to fulfil its promise of providing electricity to every household;**
- (b) if so, the total number of the number of rural families who got electricity during the last two years along with the current year in different States of the country including Dadra and Nagar Haveli and Daman and Diu;**
- (c) the details of those rural families in the country who still do not have access to electricity; and**
- (d) the steps being taken by the Government to provide electricity to every rural household in the country, State-wise?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d) : (i) Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) (2017-2019) to provide electricity connection to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country. A total of 2.86 Cr households have been given electricity connections during the period of SAUBHAGYA Scheme. SAUBHAGYA scheme was closed in 2019.

(ii) Government of India launched Revamped Distribution Sector Scheme (RDSS) in 2021 with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. The scheme has an outlay of

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Rs.3,03,758 crore with a Gross Budgetary Support of Rs. 97,631 crore over a period of five years from 2021-22 to FY 2025-26. Projects worth Rs. 2.62 lakh crore for distribution infrastructure works and smart metering works have been sanctioned under the scheme. This also includes electrification of un-electrified households left-out during SAUBHAGYA and all identified Particularly Vulnerable Tribal Groups (PVTG) households under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) as per the scheme guidelines.

The details regarding sanction of electrification works for the un-electrified households, as proposed by the States, under RDSS and the progress made so far is placed at Annexure.

(iii) Ministry of New & Renewable Energy (MNRE) has approved a New Solar Power Scheme for PVTG Habitations/Villages under PM JANMAN. The scheme has a provision for the electrification of un-electrified households (HHs) in PVTG areas, through the provision of off-grid solar-based system.

Under this scheme, 5067 HHs have been sanctioned for electrification through off-grid solar system. State-wise details of sanction are given below:

Sl. No	Name of the State	No. of Household connection sanctioned
1	Andhra Pradesh	756
2	Chhattisgarh	870
3	Jharkhand	1233
4	Karnataka	179
5	Telangana	326
6	Tripura	1703
	Total	5067

(iv) Details of electricity connections provided by Dadra & Nagar Haveli and Daman and Diu Power Corporation Ltd. (DNHDDPDCL) in last 2 years are as given below:

Financial Year	FY 2022-23	FY 2023-24	FY 2024-25 (upto Quarter 1)
No. of Household Connections released for Rural families	2202	4428	852

Further as per the report of DNHDDPDCL, there are no un-electrified customers in their area of supply.

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2871 ANSWERED IN THE LOK SABHA ON 08.08.2024

Electrification under RDSS (PVTG+Addl HHs+ Vibrant Village Program)

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned	Households Electrified as on 18.07.2024
A. Addl. HHs Sanctioned under RDSS					
1	Rajasthan	459.18	275.51	190,959	62,160
2	Meghalaya	435.70	392.13	50,501	0
3	Mizoram	68.94	62.04	13,715	0
4	Nagaland	65.10	58.59	10,398	0
5	Uttar Pradesh	931.04	558.62	251,487	0
6	Andhra Pradesh	49.24	29.54	15,475	11,384
7	Jharkhand	7.47	4.48	872	0
8	Jammu & Kashmir	14.96	13.46	1,936	0
9	Bihar	119.57	71.74	21,658	0
10	Assam	785.55	706.99	127,111	0
	Total (A)	2,936.75	2,173.12	684,112	73,544
B. Electrification works sanctioned under RDSS in Vibrant Villages					
1	Himachal Pradesh	6.08	5.47	3,536	0
2	Arunachal Pradesh	20.18	18.16	1,683	0
3	Uttarakhand	13.08	11.77	1,154	0
	Total (B)	39.34	35.40	6,373	
C. Household Electrification through Grid Connectivity under PM-JANMAN					
	Sanctioned under RDSS				
1	Andhra Pradesh	88.71	53.23	25,054	22,245
2	Chhattisgarh	38.17	22.90	7,077	3,172
3	Jharkhand	53.39	32.03	9,134	0
4	Madhya Pradesh	136.07	81.65	27,358	7,517
5	Maharashtra	26.61	15.96	8,556	8,556
6	Rajasthan	40.34	24.20	17,633	9,815
7	Karnataka	3.77	2.26	1,615	811
8	Kerala	0.86	0.52	345	303
9	Tamil Nadu	29.89	17.94	10,673	4,781
10	Telangana	6.79	4.07	3,884	3,862
11	Tripura	61.52	55.37	11,664	2,367
12	Uttarakhand	0.41	0.37	221	667
13	Uttar Pradesh	1.10	0.66	316	157
	Total (C)	487.63	311.15	123,530	64,253
	Total (A+B+C)	3,463.72	2,519.67	814,015	137,797
